

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 279 of 2014

Dated : 6th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**M/s. Dayal Steel Ltd.
Versus**

...Appellant(s)

**Jharkhand State Electricity
Regulatory Commission & Anr.**

....Respondent(s)

Counsel for the Appellant(s):

**Mr. Sanjay Kumar Dubey,
Mr. K.K. Dubey
Ms. Suchi Singh**

Counsel for the Respondent(s):

**Mr. Farrukh Rasheed for R-1
Mr. M.G. Ramachandran,
Mr. Annushree Bardhan for R-2**

ORDER

The learned counsel for the Respondents may file reply within two weeks after serving copy on the other side.

Post the matter on **20th January, 2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Vs/vg